



File No. 2/67/2021-Adm/APTEL-57/24  
Appellate Tribunal for Electricity

Ministry of Power

Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road, New Delhi  
T:011-24368481-1518, TF:011-24368482,

Dated the 26<sup>th</sup> April 2024

## OFFICE ORDER

Consequent upon completion of her three years deputation tenure w.e.f. 27.04.2021 to 26.04.2024 and in compliance of notification No.2766/Admn. (Services)/2023 dated 18.11.2023 of Hon'ble High Court of Judicature at Allahabad, Ms. Madhulika Choudhary is hereby relieved of her duties as Registrar in APTEL w.e.f. afternoon of 26.04.2024 with the direction to assume the charge of Principal Judge, Family Court, Amroha, (UP).

This issues with the approval of the Competent Authority.

(D.C. Sharma)  
Director, (Administration)

Copy to :

1. Ms. Madhulika Choudhary, Ld. Registrar, APTEL.
2. PS to Hon'ble Chairperson, APTEL.
3. PS/PPS to all Hon'ble Technical Members, APTEL.
4. Joint Secretary (R&R), Ministry of Power for information.
5. Registrar General, Hon'ble High Court of Judicature at Allahabad w.r.t. their above mentioned notification dated 18.11.2023.
6. Pay and Accounts Officer, PAO (Sectt.) Ministry of Power, Sewa Bhawan, R.K. Puram, New Delhi-110066.
7. Consultant (IT) for updation on official website.
8. Personal file of Ms. Madhulika Choudhary, Ld. Registrar, APTEL.
9. Guard file.